

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT III**

**Item No.117**

New IA-2791/2021 New IA-2801/2021 IA-287/2021 IA-796/2021

In

IB-1348(ND)/2019

**IN THE MATTER OF:**

M/s. Nisus Finance & Investment Managers LLP & Anr.

**Vs.**

M/s. Earthcon Universal Infratech Pvt. Ltd.

....**FINANCIAL CREDITOR**

.....**CORPORATE DEBTOR**

**SECTION**

U/s 7 IBC code 2016

**Order delivered on 08.07.2021**

**CORAM:**

**SHRI P.S.N. PRASAD**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**


For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 18.08.2021.

  
**(Madhu Narula)**  
**Court Officer**